

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 416 of 2020**

**IN THE MATTER OF:**

**Gulabchand Jain  
(Promoter & Director of the suspended  
Board of Corporate Debtor,  
M/s. Vijay Timber Industries Pvt. Ltd.)**

**...Appellant**

**Vs.**

**Punjab National Bank & Anr.**

**...Respondents**

**Present: For Appellant: - Mr. Rajesh Bohra, Advocate.**

**For Respondents: - Mr. Shivanshu Kumar, Advocate for  
R1.**

**Mr. RD Choudhary and Mr. Atul Sharma, Advocate for  
IRP.**

**Mr. Vikky Dang, Advocate for R2.**

**O R D E R  
(Through Virtual Mode)**

**10.08.2020—** Pleadings are complete.

Let the appeal be listed 'for hearing' on 3<sup>rd</sup> September, 2020.

[Justice Bansi Lal Bhat]  
Acting Chairperson

[V.P. Singh]  
Member(Technical)

[Dr. Alok Srivastava]  
Member (Technical)

Ar/G